

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 219 OF 2024**

IN THE MATTER OF:

Syed Ashhar TauseefPETITIONER

VERSUS

Kamal FaruquiRESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 30.08.2024)

Syed Ashhar Tauseef
Resident of Mohalla Gashtiyan Amroha
Thanna Amroha Nagar, janpad, Amroha-24221PETITIONER

VERSUS

- 1. Kamal Faruqui**
Mohalla Tripolia, Jyotiba Phoole Nagar, Amroha, U.P.-244221
Email: ashhartauseef@gmail.com (Respondent No. 1)
- 2. Member Secretary, Uttar Pradesh Pollution Control Board**
Building No. TC 12 V, Vibhuti Khand,
Gomti nagar, Lucknow-226010
Email: ms@uppcb.in (Respondent No. 1-A)
- 3. District Magistrate, Amroha**
Collectorate, Joya Road, Amroha,
District Amroha, U.P.-244221
Email: dmjpn@nic.in (Respondent No. 2)
- 4. Rashida Begum Muslim Vidhyalaya**
Nizampur, Garbi, Dhanaura Road, Amroha, U.P.-244221 (Respondent No. 3)
- 5. MESCO Public School**
Nizampur, Garbi Dhanaura Road, Amroha, U.P.-24221 (Respondent No. 4)
- 6. MESCO Institute of Pharmacy**
Garbi Dhanaura Road, Amroha, U.P.-244221 (Respondent No. 5)
- 7. MESCO Institute of Nursing & Para Medical Science**
Nizampur, Garbi Dhanaura Road, Amroha, U.P.-244221 (Respondent No. 6)